

**DIVISION BENCH**

**O-131**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/52(KB)2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.  
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28<sup>th</sup> JANUARY, 2021, 10:30 A.M**

Name of the Company	STAR CARRIERS Vs. SIMPLEX INFRASTRUCTURES LIMITED		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**Counsel / Authorised Representative appeared through video conference:**

1. Mr. Rohit Sharma, PCS ] For the Operational Creditor
1. Mr. Snehasish Sen, Advocate ] For the Corporate Debtor
2. Mr. Abhishek Banerjee, Advocate ]

**ORDER**

1. Mr. Rohit Sharma, Ld. Authorised Representative for the Operational Creditor is present. Mr. Snehasish Sen, Ld. Counsel for the Corporate Debtor is present.
2. List this matter on 01/03/2021 for reporting settlement.

**(Harish Chander Suri)  
Member (Technical)**

**(Rajasekhar V.K.)  
Member (Judicial)**